

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Coram:**

- 1. Shri Bhanu Bhushan, Member**
- 2. Shri R.Krishnamoorthy, Member**

**Petition No. 86/2007**

**In the matter of**

Review of order dated 20.11.2006 in Petition No. 120/2005-determination of tariff for Kahalgaon STPS for the period from 1.4.2004 to 31.3.2009.

**And in the matter of**

M.P. Power Trading Company Limited, Jabalpur ..**Petitioner**

Vs

National Thermal Power Corporation Ltd. and Others **Respondents**

**The Following was present:**

1. Shri S.N.Khandewal, MPPTCL
2. Shri M. G. Ramachandran, Advocate, NTPC
3. Shri S.N.Goel, NTPC
4. Shri G.K.Dua, NTPC
5. Ms. Pranav Kapoor, NTPC
6. Shri S.K.Sharma, NTPC
7. Shri N.B.Kansara, GUVNL
8. Shri R.B.Sharma, Advocate, BSEB

**ORDER  
(DATE OF HEARING: 27.11.2007)**

On the request of the representative of the petitioner, adjourned to 13.12.2007 for further directions.

2. A copy of the reply already filed by the first respondent has been handed over to the representative of the petitioner in the court. The petitioner may file its rejoinder, if any by 10.12.2007. Meanwhile, the first respondent shall serve copy of its reply on other respondents as well.

**Sd-/  
(R.KRISHNAMOORTHY)  
MEMBER**

**New Delhi dated the 27th November 2007**

**sd-/  
(BHANU BHUSHAN)  
MEMBER**